

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI – MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.08.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 736/252/HDB/2018
NAME OF THE COMPANY	Jagati Biotech Pvt Ltd
NAME OF THE PETITIONER(S)	Jagati Biotech Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar Of Companies Of Hyderabad
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy	Adv.	9160001435	T.Sy.
for Roc			

**ORDER**

None present for Applicant.

Learned counsel Ms. Suma present on behalf of T. Sujan Kumar Reddy for ROC.

Applicant not filed affidavit regarding deposit of money during demonetization period.

List the matter on 29.08.2018.

  
 MEMBER JUDICIAL